

calves, bulls and bullocks. The Committee will suggest ways and means for the effective implementation of the provisions of Article 48 of the Constitution and also give full consideration to any suggestion that the Constitution should be amended to bring about a total ban on the slaughter of cow and its progeny].

*164. [Transferred to the 9th August, 1967.]

*165. [Transferred to the 4th August, 1967.]

BAR COUNCIL OF WEST BENGAL

*166. SHRI D. THENGARI: Will the Minister of LAW be pleased to state:

(a) whether it is a fact that the Bar Council of Calcutta, has not conducted any examination so far for the Law Graduates who passed the ifinal law examination in 1966;

(b) if so, the reasons therefor; and

(c) whether the Bar Council of West Bengal proposes to hold any examination in September, 1967?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI D. R. CHAVAN): (a) to (c) The information is being collected and will be laid on the Table of the House, immediately when available.

CENTRAL ARID ZONE RESEARCH INSTITUTE, JODHPUR

*167. SHRIMATI VIMAL PUNJAB DESHMUKH: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the Central Arid Zone Research Institute, Jodhpur has made several successful experiments in the field of reclaiming the desert; and

(b) if so, what use has been made of the valuable knowledge gained in these experiments?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) The Central Arid Zone Research Institute, Jodhpur has carried out several ex-

periments on selection of suitable[^] species of trees and shrubs for afforestation of different types of lands found in the desert areas and for stabilization of shifting sands. The Institute has also conducted experiments on raising of shelter-belts and wind-breaks to stop blowing of dust and to protect crops against wind damage. Work is also being done on improved agronomic practices to stop wind erosion and for development of techniques for improving grazing lands in desert areas. Besides, the Institute has carried out land surveys and sociological surveys in six Community Development Blocks in Western Rajasthan and have prepared Land Transformation plans for use in these Blocks.

(b) The Institute has distributed seeds of the drought hardy and fast growing species of trees and grasses to the Forest Departments of the arid and semiarid States in India. The techniques of stabilization of shifting sand dunes and establishment of roadside plantations and shelter belts have been adopted by the State Forest and High Way Departments who have in eluded these in their development plans. The Institute has distributed 28 tonnes of seeds of perennial grass species to State Governments for re-seeding poor grazing lands The Land Transformation Plans prepared after Survey of Community Development Blocks have been sent to the Development Commissioner of Rajasthan for use in development work.

UNLOADING OF SHIPS CARRYING FOODGRAINS

*168. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether any steps have been taken by Government to see that the re-routing of Suez bound ships does not disrupt unloading, 'due to congestion in ports, with special reference to food shipments; and

(b) if so, the week-wise arrivals of food shipments expected to reach at